

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1903
ANSWERED ON:26.07.2002
RATIONALISATION OF ST STATUS
AMBATI BRAHMANAIAH

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have any plans to discuss with some communities for rationalising their Scheduled-tribe Status;
- (a) whether some communities are recognized as Scheduled Tribes in one district and not recognized in the neighbouring district as tribals;
- (b) if so, the reasons therefor; and
- (c) the steps proposed to consider representations relevant to this issue?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) There is no such proposal at present.
- (b) & (c) Yes, Sir . The notification of Scheduled Tribes is state-specific and sometimes, region-specific, since the characteristics of a community may vary from one region to another.
- (c) The Government of India in June 1999, had said down a procedure for modification in the list of the Scheduled Tribes. All representations for revision of the list of the Scheduled Tribes are processed in accordance with this.